

ment in rail movement from the 1st week of April, 1979 intake of ex-plot supplies was resumed from Barbil, Banaspani and Bolani sectors.

Complaints against M/S. Amin Chand Pyarelal Group

2205. SHRI K. LAKKAPPA:
SHRI SATISH PRASAD
SINGH:

Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 3760 on 11th August, 1978 regarding complaints against M/s. Amin Chand Pyarelal Group and state:

(a) what progress has been made in investigating/adjudicating the various cases against them by the Enforcement Directorate, coming under Customs Act and Income-Tax Act; and

(b) reasons for delay, if any?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) and (b) It is reported that after completion of necessary investigations against Amin Chand Pyarelal Group, the Enforcement Directorate have initiated adjudication proceedings against concerns/persons in the Group in three more cases in August, 1978, March, 1979 and January, 1980. Out of the ten cases which were pending adjudication as on 11-8-78, one case has already been finally adjudicated. The adjudication proceedings in respect of the 9 cases are held up on account of Court injunctions.

There are no cases pending investigation/adjudication under the Customs Act, 1962.

Information regarding the cases under the Income-tax Act in being collected and will be laid on the Table of the House.

Insurance Facility to Agriculturists

2206. SHRI K. RAMAMURTHY:
Will the Minister of FINANCE be pleased to state the details of the Scheme of insurance facility to the

agriculturists for their pump sets against fire, theft and other calamities?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA):

Details of the scheme of insurance facilities which are available to the agriculturists for their pump sets, from all the four subsidiaries of the General Insurance Corporation of India viz: (1) National Insurance Co. Ltd., (2) New India Assurance Co. Ltd., (3) Oriental Fire & General Insurance Co. Ltd. and (4) United India Insurance Co. Ltd; are as under:—

- | | |
|---------------------|--|
| 1. Risks covered: | (i) Fire/Lightning. (ii) Theft/Burglary. (iii) Mechanical/ Electrical Break-down. |
| 2. Sum Insured: | 100% of market value at the time of issue of cover |
| 3. Annual premium : | Electric sets : Rs 25/- to Rs. 95/- |

depending upon Horse power as per details below:—

| Horse Power | Annual Premium (Rs.) |
|-------------|-------------------------|
| 3.0 | 25 |
| 5.0 | 30 |
| 7.5 | 45 |
| 10.0 | 50 |
| 15.0 | 65 |
| 17.5 | 75 |
| 20.0 | 85 |
| 25.0 | 95 |